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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**CS(COMM) 302/2021**

**BRISTOL-MYERS SQUIBB IRELAND**

**UNLIMITEDCOMPANY & ORS.**

..... Plaintiffs

Through: Mr.Sudhir Chandra Agarwal, Sr.  
Advocate with Mr.Pravin Anand,  
Ms.Prachi Agarwal and Ms.Ridhi  
Bajaj, Advocates.

versus

**MICRO LABS LIMITED**

..... Defendant

Through: Mr.J. Sai Deepak, Mr.Guruswamy  
Nataraj, Mr.Avinash K. Sharma and  
Mr.Ankur Vyas, Advocates.

**CORAM:**

**HON'BLE MR. JUSTICE YOGESH KHANNA**

**ORDER**

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**15.11.2021**

**IA Nos.7681/2021, 11792/2021, 11793/2021, 12745/2021**

1. As requested, list on 22.11.2021.

**YOGESH KHANNA, J.**

**NOVEMBER 15, 2021**

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